

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 9 of 2014

Dated : 19th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Balaji Power ... Appellant(s)

Versus

**Chhattisgarh State Power Distribution Co. Ltd.
& Anr.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

**Counsel for the Respondent(s): Ms. Suparna Srivastava for R-1
Ms. Swapna Seshadri for R-2
Mr. Arvind Banerjee (Rep.)**

ORDER

Post the matter for hearing on **10.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js